

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4.I.A 1837/2024
IN
C.P. (IB)/250(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Tata Capital Limited

VS

Ushma D Mehta

Appearance:

For the Applicant: Adv. Akshay Sawant a/w Adv. Yash Pitroda

SECTION 95(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A 1837/2024

At the request of the Applicant, list on **10.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)